

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 1885 of 2020

Somnath Dangi Petitioner

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Rajesh Kumar, Advocate

For the Opposite Party : Mr. Naresh Pd. Thakur, A.P.P.

4/25.06.2020 Mr. Rajesh Kumar, learned counsel for the petitioner seeks permission to withdraw this application.

Mr. Naresh Prasad Thakur, learned A.P.P. does not have any objection.

Permission is accorded.

Accordingly, this application stands dismissed as withdrawn.

(Rongon Mukhopadhyay, J)